

- (4) S.O. 698(E)., dated the 11<sup>th</sup> February, 2025, levying user fee for the project of 4/6 laning of Tolling, Operation, Maintenance, and Transfer of four lane MH/TS Border to Armur and AdloorYellareddy to Bowenpally of NH-44 (old NH-7) in the State of Telangana.
- (5) S.O. 819(E)., dated the 14<sup>th</sup> February, 2025, levying user fee for the project of use of section of National Expressway No. NE-4C in the State of Rajasthan.
- (6) S.O. 820(E)., dated the 14<sup>th</sup> February, 2025, levying user fee for the project of four laning of Tejainagar to Balwara to Dhangaon section of NH-347BG (Indore to Boregaon, Pkg-II and Pkg-III) under BharatmalaPariyojana Phase-I in the State of Madhya Pradesh.
- (7) S.O. 928(E)., dated the 20<sup>th</sup> February, 2025, levying user fee for the project of four and more lane of section End of Hardoi Bypass to End of Hardoi District of NH No. 731 in the State of Uttar Pradesh.
- (8) S.O. 929(E)., dated the 20<sup>th</sup> February, 2025, levying user fee for the project of four laning of Thanjavur-Trichy section of NH-67 (New No.83) in the State of Tamil Nadu.
- (9) S.O. 931(E)., dated the 21<sup>st</sup> February, 2025, levying user fee for the project of 2 lane with paved shoulder of Jirapur-Susner-MP-RJ Border Road of NH-752B in the State of Madhya Pradesh under EPC mode.
- (10) S.O. 983(E)., dated the 27<sup>th</sup> February, 2025, levying user fee for the project of four or more lane of Muzaffarnagar—Miranpursection and Spur of Muzaffarnagar connecting NH-709AD and NH-334 bypassing Muzaffarnagar town in the State of Uttar Pradesh on EPC mode.
- (11) S.O. 984(E)., dated the 27<sup>th</sup> February, 2025, levying user fee for the project of four or more lane of Harda—Betul section of NH-47 in the State of Madhya Pradesh.

[Placed in Library. For (1) to (11), see No. L.T. 2470/18/25]

#### **Notification of the Ministry of Home Affairs**

**श्री बंडि संजय कुमार :** महोदय, मैं राष्ट्रीय न्यायालयिक विज्ञान विश्वविद्यालय अधिनियम, 2020 की धारा 53 की उप-धारा (2) के अधीन नागपुर (महाराष्ट्र), रायपुर (छत्तीसगढ़) और खोरधा

(ओडिशा) में स्थापित परिसरों को राष्ट्रीय न्यायालयिक विज्ञान विश्वविद्यालय के रूप में शामिल किया जाएगा, यह अधिसूचित करने वाली गृह मंत्रालय की अधिसूचना संख्या का.आ. 1240(अ), दिनांक 18 मार्च, 2025 की एक प्रति (अंग्रेजी तथा हिंदी में) सभा पटल पर रखता हूँ।

[Placed in Library. See No. LT2456/18/25]

**I. Notification of the Ministry of Education**

**II. Reports and Accounts (2022-23) and (2023-24) of various universities, institutes, IITs, IIMs, NITs and council and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI SUKANTA MAJUMDAR): Sir, I lay on the Table:—

I. A copy (in English and Hindi) of the Ministry of Education (Department of Higher Education) Notification No. IGNTU/RO/2024/88., dated the 29<sup>th</sup> January, 2024, publishing the Indira Gandhi National Tribal University, Amarkantak (Minimum Standard & Procedure for Award of Ph.D. Degree) Regulations 2022, under sub-section (2) of Section 49 of the Indira Gandhi National Tribal University Act, 2007, along with delay statement.

[Placed in Library. See No. L.T. 2435/18/25]

II. (A) (1) A copy (in English and Hindi) of Annual Accounts of the Tezpur University, Assam, for the year 2023-24 and the Audit Report thereon, under sub-section (4) of Section 31 of the Tezpur University Act, 1993.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 2435/18/25]

(B) (1) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 30 and sub-section (4) of Section 31 of the Central University Act, 2009: -

- (i) (a) Annual Report of the Central Tribal University of Andhra Pradesh, Vizianagaram, for the year 2023-24.  
 (b) Annual Accounts of the Central Tribal University of Andhra Pradesh, Vizianagaram, for the year 2023-24, and the Audit Report thereon.  
 (c) Review by Government on the working of the above University.

[Placed in Library. See No. L.T. 2438/18/25]